NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 16/208/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Newgen Software Technologies

SECTION OF THE COMPANIES ACT: 441 (129)

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Ms. Madhu Bose and Ms. Deepika Shori, Advocates

For the Respondent (s): None

ORDER

Reserved for Orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)